

654

Action Taken Report on behalf of Uttarakhand Pollution Control Board

(Respondent No. 1)

Original Application No. 182/2024

Suo Motu matter in News item titled "लकसर में जोरों पर चल रहा अवैध खनन का खेल, रात के अंधेरे में गरज रही जेसीबी मशीनें" appearing in ETV Bharat dated 17.01.2024

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Dated: July 2025

Kaushal Gautam
Counsel for UKPCB

Office: A-25 Second Floor, Defence Colony, New Delhi-24



655
Action Taken Report on behalf of Uttarakhand Pollution Control Board

In the matter of
Original Application no. 182 of 2024

Suo Motu matter in News item titled "लक्कर में जोरों पर चल रहा अवैध खनन का खेल, रात के अंधेरे में गरज रही जेसीबी मशीनें" appearing in ETV Bharat dated
17.01.2024

1. That the above-mentioned matter was listed for hearing on 26.03.2025 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

“.....

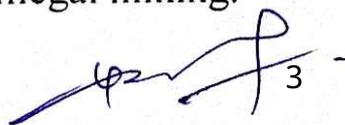
2. The above report discloses that as many as 8 stone crushers and 18 mining activities were found to be violating and involved in illegal mining. The show cause notices dated 22.04.2024 issued to these units have been placed on record from (page 621 onwards) but these show cause notices do not disclose the details of the illegally mined minerals on the basis of which EC could have been calculated. Even the report of the UKPCB does not disclose the details of the illegally mined mineral to arrive at the final figure of EC.

3. Learned Counsel for the UKPCB seeks' time to file a fresh report disclosing the details of the illegally mined mineral by the violators and the details of the calculation of the EC against them. The UK PCB will also place on record the restoration measures to restore the damaged land to its original position on account of the illegal mining.

.....”


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2. That in compliance with the aforementioned order, the instant action taken report is being filed.
3. It is humbly submitted that the Member Secretary, Uttarakhand Pollution Control Board (UKPCB) vide letter dated 09.04.2025 instructed Regional Officer, UKPCB, Roorkee to prepare a restoration plan for the area affected by illegal mining, i.e., where damage has occurred due to illegal mining activities, and to furnish the same to the office for necessary action. In this connection, a copy of the letter dated 09.04.2025 is being filed and marked as **Annexure no. 1**
4. Subsequently, the Regional Officer, UKPCB, Roorkee vide letter dated 06.05.2025 informed the Member Secretary, UKPCB that the proposed work involves multiple components such as site assessment, soil restoration, hydrological recovery, afforestation, and community participation. Carrying out these activities requires specialized domain expertise. Accordingly, it would be appropriate that the Restoration Plan in the present matter be prepared by a competent Expert Institution. Assistance for the same may be sought from ICAR – Indian Institute of Soil & Water Conservation, Dehradun. In this connection, a copy of the letter dated 06.05.2025 is being filed and marked as **Annexure no. 2**
5. That the Member Secretary, UKPCB vide letter dated 18.07.2025 requested the Director, Indian Institute of Soil & Water Conservation (ICAR-IISWC), Dehradun to submit proposal for following:
 - a. Inspection of the site to ascertain the damage to land due to illegal mining in the area under question.
 - b. Prepare restoration plan of damaged land to its original position on account of illegal mining.

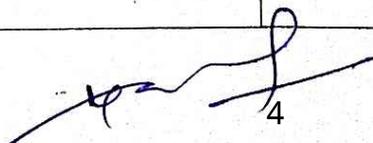


In this connection, a copy of the letter dated 18.07.2025 is being filed and marked as **Annexure no. 3**

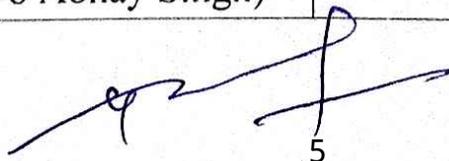
6. It is humbly submitted that Environmental Compensation has been determined by considering two distinct categories:

- a. Stockiest involved solely in the storage and sale/purchase of Riverbed Material (RBM): In such cases, Environmental Compensation has been calculated in accordance with the formula approved by the Hon'ble National Green Tribunal (NGT) in Original Application Nos. 360/2015 and 337/2021. A risk factor of 0.5 was applied, along with a 7% discount rate, taking into account a moderate category of ecological damage. The quantity of illegally stored mined material was derived from the report of the Mining Officer, Haridwar, dated 30.08.2024. Details of the 19 stockiest as per quantity of illegal mined material and calculation of Environmental Compensation are given below:

Sr. No.	Name of Storage Permission Holder	Quantity of Illegal Mined Material as per Mining Department (tonne)	Calculated Environmental Compensation (Rs.)
1	2	3	4
1	Shri Sanjeev Kumar S/o Vijay Pal Singh	175.187	64387
2	Shri Babu Ram S/o Shri Jhabre Singh	0.0	0.0


4

3	Shri Anil Kumar Pal S/o Shri Om Prakash	1147.088	421594
4	M/s Gurukripa Trading Company (Ajay Kumar S/o Ashok Kumar)	182.519	67082
5	Shri Rakesh Kumar S/o Shri Prem Kumar	2317.014	851583
6	M/s Chauhan trading company (Shri Rohit Kumar S/o Shri Abhay Ram)	124.96	45927
7	Shri Meghraj S/o Sukhlal	97.471	35824
8	Shri Prateek Sharma S/o Shri Manishankar	409.833	150628
9	Shri Ashutosh Singh Bisht S/o Shri Shankar Singh	48.784	17930
10	Shri Amardeep Ranawat S/o Shri Ranbeer Singh Ranawat	8.77	3223
11	M/s Kullu Singh Contractor (Shri Kullu Singh S/o Kartar Singh)	17.972	6605
12	Shri Vinod Kumar S/o Shri Ri Pal Gupta	40.084	14734
13	M/s Prakash Corporation	33.075	12156
14	M/s Maa Durga Enterprises (Shrimati Kavita w/o Shri Nand Kishore)	13.271	4878
15	Shri Bittu S/o Shri Mahaveer Singh	852.5	313323
16	Shri Lalit Kumar S/o Shri Kripal Singh	62.613	23012
17	M/s Bhadri and Association	90.312	33193
18	M/s Ganpati trading company (Shri Ankur Chauhan S/o Abhay Singh)	112.171	41227



19	M/s Uttarakhand Associates (Shri Irfaan Ahmed)	764.796	281089
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- b. Stone crushers found to be involved in the storage of illegally mined material and operating in violation of environmental norms: In these cases, Environmental Compensation was assessed through the following components:
- i. Computation of Environmental Compensation on the illegally mined material; and
 - ii. Calculation of Environmental Compensation based on the formula adopted by the Uttarakhand Pollution Control Board (UKPCB) in its 23rd Board Meeting held on 21.12.2019.

As per the principles of “Polluter Pays” and the environmental compensation framework prepared by Central Pollution Control Board and adopted by the Uttarakhand Pollution Control Board, the environmental compensation has been calculated and imposed on the defaulting units using the following standardized formula:

$$EC = PI \times N \times R \times LF \times VF,$$

where:

EC = Environmental Compensation,

PI = Pollution Index of the industrial sector,

N = Number of days of violation,

R = A Factor in Rupees for EC,

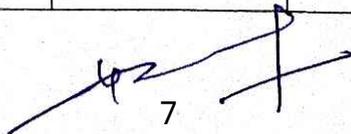
LF = Location Factor,

VF = Violation Factor.

Accordingly, for this category, the total Environmental Compensation is the cumulative sum of (i) and (ii) above.

Details of the 8 stone crushers as per quantity of illegal mined material, the calculation of Environmental Compensation are given below:

Sr. No.	Name of the Stone Crushers	Quantity of Illegal Mined Material as per Mining Department (tonne)	Environmental Compensation assessed for illegal mining (in Rs.)	Environmental Compensation calculated in Violation of Environmental norms (in Rs.)	Total assessed Environmental Compensation (in Rs.)
1	2	3	4	5	6
1	M/s Vania Stone crusher	95.04	34930	7,30,000	7,64,930
2	M/s Highway Construction	895.348	329071	7,30,000	10,59,071
3	M/s Kisaan Stone crusher	1040.821	382538	7,30,000	11,12,538
4	M/s Ganpati Stone crusher	414.054	152179	7,30,000	8,82,179
5	M/s Surya Stone crusher	4484.786	1648314	7,30,000	23,78,314
6	M/s Limra Industries	1223.034	449507	7,30,000	11,79,507


7

7	M/s Doon Stone Crusher	7248.03	2663901	7,30,000	33,93,901
8	M/s Shubh Stone crusher	1145.945	421174	7,30,000	11,51,174

In this connection, a copy letter dated dated 30.08.2024, list of Illegal miners and Stone crushers along with the calculation sheet are being collectively filed and marked as **Annexure no.4**

7. That it is pertinent to mention that the Uttarakhand Pollution Control Board (UKPCB) is committed to ensure the compliance of the directions given by this Hon'ble Tribunal.
8. The above report is being submitted for the kind consideration of the Hon'ble NGT.

Dated: 23 July 2025


(Dr. Parag Madhukar Dhakate)

Member Secretary

Uttarakhand Pollution Control Board



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Annexure-1

मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून

E-mail : ukpcblegalcell@gmail.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी / एच.ओ. / सा0-183-756 / 2025 / 54,

दिनांक 04.04.2025

एन0जी0टी0 मेटर

सेवा में,

क्षेत्रीय अधिकारी

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय कार्यालय,

सिंचाई परिकल्प भवन परिसर, रूड़की।

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या -182/2024 News item titled "लक्सर में जोरों पर चल रहा अवैध खनन का खेल रात के अँधेरे में गरज रही जेसीबी मशीनें" appearing in ETV Bharat dated 17-01-2024 के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा0 हरित अधिकरण में योजित मूल आवेदन सं0 182/2024 में पारित आदेश दिनांक 26.03.2025 का सन्दर्भ ग्रहण करना चाहें। जिसमें अन्य निर्देशों के साथ-साथ निम्न निर्देश दिये गये हैं:-

3.The UKPCB will also place on record the restoration measures to restore the damaged land to its original position on account of the illegal mining.

मा0 राष्ट्रीय हरित अधिकरण में पारित आदेश की प्रति इस आशय के साथ प्रेषित कि मा0 हरित अधिकरण द्वारा दिये गये निर्देश का अनुपालन करते हुए अवैध खनन क्षेत्र अर्थात जहां अवैध खनन से नुकसान हुआ है का Restoration Plan तैयार कर इस कार्यालय को प्रेषित करने का कष्ट करें।

संलग्नक: यथोपरि।

भवदीय

(डा0 पराग मधुकर धकाते)

सदस्य सचिव



663 क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

Annexure-2

सिंचाई परिकल्प भवन परिसर, रुड़की -247667 हरिद्वार

E-mail: rorueppcb2013@gmail.com

पत्रांक:-यूकेपीसीबी/आर0ओ0आर0/सा0-147(58)/2025/306

दिनांक: 06.05.2025

पंजीकृत डाक द्वारा

सेवा में,

सदस्य सचिव महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

Uttarakhand Pollution Control Board
Diary No. 1103
Date 09/5/25

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-182/2024 News Item titled "लक्सर में जोरों पर चल रहा अवैध खनन का खेल रात के अंधेरों में गरज रही जे0सी0बी0 मशीनें" Appearing in ETV Bharat dated 17.01.2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक सं0- यूकेपीसीबी/एचओ/सा0-183-756/2025/54 दिनांक 09.04.2025 का सन्दर्भ ग्रहण करना चाहें। प्रकरण मा0 एन0जी0टी0 द्वारा मूल आवेदन सं0- 182/2024 में पारित आदेश दिनांक 26.03.2025 के अनुपालन से सम्बन्धित है, जिसमें अवैध खनन से हुए नुकसान हेतु Restoration Plan तैयार किया जाना है। महोदय Restoration Plan हेतु विभिन्न प्रक्रियाओं यथा- Site Assesment, Soil Restoration measures, Hydrological Recovery measures, Afforestation Activity, Community participation आदि का समावेश आवश्यक प्रतीत होता है। उक्त कार्य हेतु Specilization की आवश्यकता प्रतीत होती है। अतः उचित होगा कि प्रकरण में Restoration Plan किसी Expert Institution के माध्यम से तैयार किया जाये। उक्त कार्य हेतु देहरादून स्थित ICAR- Indian Institute of Soil & Water Conservation, Kolagarh Road, Dehradun से आवश्यक सहयोग प्राप्त किया जा सकता है।

कृपया तदनुसार प्रकरण अवलोकनार्थ एवं अग्रेतर आदेशार्थ सादर प्रस्तुत है।

भवदीय,

राजेश कुमार

(डा0 राजेन्द्र सिंह)

क्षेत्रीय अधिकारी

06.05.2025

32/5/25

श्री अरुण

15/5



664

HEAD OFFICE Annexure-3
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahasradhara Road, Dehra Dun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

UKPCB/HO/Gen-183-756 /2025-726,

Dated 18/07/2025

To

**The Director
Indian Institute of Soil & Water Conservation (ICAR-IISWC)
218, Kaulagarh Road, Near ONGC,
Dehradun**

**Sub: Request for proposal for assessing Environment Damage and preparation
of restoration plan for illegal mining sites.**

Sir,

This has reference to matter before Hon'ble NGT (O.A. No. 182/2024 wherein based on report of mining officers, Uttarakhand Pollution Control Board has imposed Environment Compensation against 19 stockiest of RBM as well as 08 Stone Crusher Luksar area Haridwar for storing illegal mined material. Hon'ble NGT in its order dated 26-03-2025 directed UKPCB to place on record the restoration measure to restore the damaged land to its original position on account of the illegal mining.

In this regard, you're requested to submit proposal for following:

1. Inspection of the site to ascertain the damage to land due to illegal mining in the area under question.
2. Prepare restoration plan of damaged land to its original position on account of illegal mining.

An early response from you side is highly appreciated. For more details, Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Irrigation Design Building, Canal Road, Roorkee (Dr. Rajendra Singh, Mob. No.-9412383118 E-Mail ID- rskathait2009@gmail.com) may kindly be contacted.

Yours Faithfully

**(Dr. Parag Madhukar Dhakate)
Member Secretary**

Copy to: Regional Officer, Uttarakhand Pollution Control Board, Regional Office, Irrigation Design Building, Canal Road, Roorkee for information and with a direction to co-ordinate with ICAR-IISWC.

Member Secretary

प्रेषक,

खान निरीक्षक/प्र० खान अधिकारी,
भूतत्व एवं खनिकर्म विभाग,
हरिद्वार।

सेवा में,

क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
सिंचाई परिकल्प भवन परिसर, रूडकी।

संख्या :- 80 /भू०खनि०वि०/हरिद्वार/2024-25

दिनांक 30 अगस्त, 2024

विषय:- मा० एन०जी० में योजित मूल आवेदन सं० 182/2024 **Suo Motu matter in News Item Titled**
लक्सर में जोरो पर चल रहा अवैध खनन का खेल, रात के अंधेरे में गरज रही ज०सी०बी० मशीनों
Appearing in ETV Bharat dated 17-07-2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक क्षेत्रीय कार्यालय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, सिंचाई परिकल्प भवन परिसर,
रूडकी के पत्र संख्या यूकेपीसीबी/आर०ओ०आर०/सा०-147(58)/2024/768 दिनांक 21.08.2024 का सन्दर्भ ग्रहण करने
का कष्ट करें जिसके द्वारा लक्सर क्षेत्र में रिटेल भण्डारण एवं क्रेशरो द्वारा अवैध खनन के सम्बन्ध में विषयगत प्रकरणों में
पर्यावरणीय क्षतिपूर्ति के आंकलन हेतु निर्धारित प्रारूप में सूचनाये चाही गयी है।

अतः वांछित सूचना संलग्न कर सादर प्रेषित।

संलग्न :- यथोक्त।

भवदीय,

Mohd. Nazam Raza
(मौ० काजिम रजा)

खान निरीक्षक/प्र० खान अधिकारी

भण्डारण अनुज्ञापिधारक का नाम	स्वीकृत क्षेत्र का नाम व क्षेत्रफल	रिटेल भण्डारण में अवैध खनन की मात्रा (टन में)	अवैध खनन पर आंगणित रायॅल्टी (रू० में)	बाजारी मुल्य
1 श्री संजीव कुमार (डायरेक्टर वी०पी०एस०जी० इन्फाटेक प्रा० लि०) पुत्र श्री बवजयपाल सिंह नि० म० नं० 132 सोसाईटी रोड लक्सर तहसील लक्सर जिला हरिद्वार।	रघुनाथपुर उर्फ बालावाली परगना गोरघनपुर	175.187	24530	61315.45
2 श्री बाबूराम पुत्र श्री इबरे सिंह ग्राम पंडितपुरी मजरा हबीबपुर कुरडी तहसील लक्सर जिला हरिद्वार।	ग्राम रघुनाथपुर उर्फ बालावाली			0
3 श्री अनिल कुमार पाल पुत्र श्री ओमप्रकाश मकान नं० 70 रोशनाबाद हरिद्वार को ग्राम भिक्कमपुर जीतपुर तहसील लक्सर जिला हरिद्वार	ग्राम भिक्कमपुर जीतपुर तहसील लक्सर	1147.088	240888	401480.8
4 मै० गुरु कृपा ट्रेडिंग कम्पनी प्रो० अजय कुमार पुत्र श्री अशोक कुमार नि० ग्राम महतोली तहसील लक्सर जिला हरिद्वार	मुजफुरपुर गुजरा त० लक्सर	182.519	25553	63881.65
5 श्री राकेश कुमार पुत्र श्री प्रेमकुमार निवासी जैतपुर तहसील लक्सर जिला	रामपुर रायघटी	2317.014	324382	810954.9
6 मै० चौहान ट्रेडिंग कम्पनी प्रो० श्री रोहित पुत्र श्री अमयराम ग्राम भिक्कमपुर जीतपुर की तहसील लक्सर जिला हरिद्वार।	भिक्कमपुर जीतपुर	124.96	17494	43736
7 श्री मेघराज पुत्र श्री सुखलाल निवासी ग्राम डूमनपुरी तहसील लक्सर जिला हरिद्वार	डूमनपुरी	97.471	13645	34114.85
8 श्री प्रतीक शर्मा पुत्र श्री मनीशंकर शर्मा निवासी 239/3 न्यू रामनगर हरिद्वार (मै० हिमालयन गुप ऑफ कम्पनी)	शिवपुरी	409.833	86065	143441.55

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9	श्री आशुतोष सिंह बिष्ट पुत्र श्री शंकर सिंह निवासी ग्राम अकुराई पो0 अणा जिला बागेश्वर उत्तराखण्ड	बाकरपुर	48.784	6774	17074.4
10	श्री अमरदीप रणावत पुत्र श्री रणबीर सिंह रणावत निवासी 128, बैंक कालोनी पो0 अजबपुर कला देहरादून	भिककमपुर जीतपुर	8.77	1229	3069.5
11	मै0 कल्लू सिंह कॉन्ट्रेक्टर प्रो0 कल्लू सिंह पुत्र श्री करतार सिंह निवासी ग्राम भिककमपुर जीतपुर तहसील लक्सर जिला हरिद्वार	भिककमपुर जीतपुर	17.972	2516	6290.2
12	श्री विनोद कुमार पुत्र श्री पाल गुप्ता निवासी गोरघनपुर रोड लक्सर शेखपुरी त0 लक्सर जिला हरिद्वार (मै0 बालाजी ट्रेडर्स)	भिककमपुर जीतपुर	40.084	5612	14029.4
13	मै0 प्रकाश कॉरपोरेशन रामपुर रायघटी त0 लक्सर जिला हरिद्वार	रामपुर रायघटी	33.075	4631	11576.25
14	मै0 माँ दुर्गा इंटरप्राइजेस प्रो0 श्रीमति कविता पत्नी श्री नन्दकिशोर नि0 कबूलपुर रायघटी त0 व जिला हरिद्वार	भिककमपुर जीतपुर	13.271	1872	4644.85
15	श्री बिट्टू पुत्र श्री महावीर सिंह निवासी कबूलपुरी रायघटी तहसील लक्सर जिला हरिद्वार	रामपुर रायघटी	852.5	119350	298375
16	श्री ललित कुमार पुत्र श्री कृपाल सिंह नि0 ग्राम हरचन्दपुर पोस्ट गुरुकुल नारसन तहसील रुडकी जिला हरिद्वार	भिककमपुर जीतपुर	62.613	8766	21914.55
17	मै0 मन्दी एण्ड ऐसोसिएशन ग्राम लाम गन्ट तहसील भगनवानपुर जिला हरिद्वार	रामपुर रायघटी	90.312	12644	31609.2

खान निरिदाफ/प्रो खान अधिकारी
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10	मै० गणपति ट्रेडिंग कम्पनी प्रो० अंकुर चौहान पुत्र श्री अमय सिंह नि० कबूलपुर रायघटी त० लक्सर	रामपुर रायघटी	112.171	23556	39259.85
29	मै० उत्तराखण्ड एसोसिएट्स प्रो० इरफान अहमद नि० ग्राम अहमदपुर चिडिया तहसील व जिला हरिद्वार	रामपुर रायघटी	764.796	107071	267678.6

खान निरीक्षक/प्र० खान अधिकारी/सी
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क्र० सं०	स्टोन क्रेशर का नाम	स्टोन क्रेशर में अवैध खनन की मात्रा (टन में)	अवैध खनन पर आंगणित रायैल्टी (रु० में)	बाजारी मुल्य
1	मै० वानिया स्टोन क्रेशर, ग्राम महतोली तहसील लकसर व जिला हरिद्वार SC68022029	95.04	13306	33264
2	मै० हाईवे कन्स्ट्रक्शन एण्ड क्रेशर ग्राम फतवा (तहसील लकसर) SC68011239	895.348	125349	313371.8
3	मै० किसान स्टोन क्रेशर ग्राम महतोली तहसील लकसर जिला हरिद्वार SC68021799	1040.821	145715	364287.35
4	मै० गणपति स्टोन क्रेशर ग्राम जवाहरखान उर्फ झीवरहेडी तहसील लकसर जिला हरिद्वार sc68021878	414.054	86951	144918.9
5	मै० सूर्या स्टोन क्रेशर ग्राम मुजफ्फरपुर गुजरा (तहसील लकसर) SC68011247	4484.786	941805	1569675.1
6	मै० लिमरा इन्डस्ट्रीज ग्राम नेहन्दपुर तहसील लकसर जिला हरिद्वार SC68001068	1223.034	85612	428061.9
7	मै० दून स्टोन क्रेशर ग्राम महतोली तहसील लकसर जिला हरिद्वार। SC68023856	7248.03	1522086	2536810.5
8	मै० शुभ स्टोन क्रेशर, ग्राम मुजफ्फरपुर गुजरा तहसील लकसर जिला हरिद्वार। SC68023838	1145.945	160432	401080.75

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Vaniya Stone Crusher

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	33264	95.04	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	16632		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	15543.92523		
IIInd Year	14527.03293		
IIIrd Year	13576.66629		
Ivth Year	12688.47317		
Ivth Year	11858.38614		
PV	68194.48375		
NPV	PV-D		
EC amount in Rs	34930		

h2 PKL

Highway Construction

Sr No. 2

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	313371.8	895.348	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	156685.9		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	146435.4206		
IIInd Year	136855.5332		
IIIrd Year	127902.3675		
Ivth Year	119534.9229		
Ivth Year	111714.8812		
PV	642443.1254		
NPV	PV-D		
EC amount in Rs	329071		

42 P/L

Kisan Stone Crusher

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	364287.35	1040.821	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	182143.675		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	170227.7336		
IIInd Year	159091.3399		
IIIrd Year	148683.4952		
Ivth Year	138956.5376		
Ivth Year	129865.923		
PV	746825.0292		
NPV	PV-D		
EC amount in Rs	382538		

h *h*

Ganpati Stone Crauher

Sy No-4

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	144918.9	414.054	350
AVEV	Annual Value of Forgone Ecological Value D*RF (RF is the Risk Factor) taken as 0.5		
	72459.45		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	67719.11215		
IIInd Year	63288.88986		
IIIrd Year	59148.4952		
Ivth Year	55278.96747		
Ivth Year	51662.58642		
PV	297098.0511		
NPV	PV-D		
EC amount in Rs	152179		

h2 PL

Surya Stone Crusher

Sr No-05

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	1569675.1	4484.786	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	784837.55		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	733493.0374		
IIInd Year	685507.5116		
IIIrd Year	640661.2258		
Ivth Year	598748.8091		
Ivth Year	559578.3263		
PV	3217988.91		
NPV	PV-D		
EC amount in Rs	1648314		

h2 P/h

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	428061.9	1223.034	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	214030.95		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	200028.9252		
IIInd Year	186942.9208		
IIIrd Year	174713.0101		
Ivth Year	163283.187		
Ivth Year	152601.1093		
PV	877569.1524		
NPV	PV-D		
EC amount in Rs	449507		

h2 A

Doon Stone Crusher

Sr No ->

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	2536810.5	7248.03	350
AVEV	Annual Value of Forgone Ecological Value D*RF (RF is the Risk Factor) taken as 0.5		
	1268405.25		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	1185425.467		
IIInd Year	1107874.268		
IIIrd Year	1035396.513		
Ivth Year	967660.2922		
Ivth Year	904355.4132		
PV	5200711.954		
NPV	PV-D		
EC amount in Rs	2663901		

42 PL

Subh Stone Crusher

Sr.No-08

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	401080.75	1145.945	350
AVEV	Annual Value of Forgone Ecological Value D*RF (RF is the Risk Factor) taken as 0.5		
	200540.375		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	187420.9112		
IIInd Year	175159.7301		
IIIrd Year	163700.6823		
Ivth Year	152991.2919		
Ivth Year	142982.5158		
PV	822255.1314		
NPV	PV-D		
EC amount in Rs	421174		

h2 PL

Sanjeev Kumar (Director BPsg Infratech Pvt Ltd)

D	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	61315.45	175.187	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	30657.725		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	28652.07944		
IIInd Year	26777.64434		
IIIrd Year	25025.83583		
Ivth Year	23388.63161		
Ivth Year	21858.53422		
PV	125702.7254		
NPV	PV-D		
EC amount in Rs	64387		

43

P2

Amil kumar s/o Omprakash,

Sr No-03

D	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	401480.8	1147.088	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	200740.4		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	187607.8505		
IIInd Year	175334.4397		
IIIrd Year	163863.9623		
Ivth Year	153143.89		
Ivth Year	143125.1309		
PV	823075.2734		
NPV	PV-D		
EC amount in Rs	421594		

4L

PL

Gurukirpa Treading

Sr No-4

D	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	63881.65	182.519	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	31940.825		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	29851.23832		
IIInd Year	27898.35357		
IIIrd Year	26073.22763		
Ivth Year	24367.50246		
Ivth Year	22773.36679		
PV	130963.6888		
NPV	PV-D		
EC amount in Rs	67082		

42 74

Rakesh kumar,s/o Pream kumar

Sr No-05

D	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	810954.9	2317.014	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	405477.45		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	378950.8879		
IIInd Year	354159.7083		
IIIrd Year	330990.3816		
Ivth Year	309336.8052		
Ivth Year	289099.8179		
PV	1662537.601		
NPV	PV-D		
EC amount in Rs	851583		

h2 PL

Chauhan Trading company

D	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	43736	124.96	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	21868		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	20437.38318		
IIInd Year	19100.35811		
IIIrd Year	17850.80197		
Ivth Year	16682.9925		
Ivth Year	15591.58177		
PV	89663.11753		
NPV	PV-D		
EC amount in Rs	45927		

h2 PL

Meghraj s/o Sukhram

Sr No-07

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	34114.85	97.471	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	17057.425		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	15941.51869		
IIInd Year	14898.6156		
IIIrd Year	13923.93981		
Ivth Year	13013.02786		
Ivth Year	12161.70828		
PV	69938.81025		
NPV	PV-D		
EC amount in Rs	35824		

42 2

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	143441.55	409.833	350
AVEV	Annual Value of Forgone Ecological Value D*RF (RF is the Risk Factor) taken as 0.5		
	71720.775		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	67028.76168		
IInd Year	62643.70251		
IIIrd Year	58545.51636		
Ivth Year	54715.43585		
Ivth Year	51135.92136		
PV	294069.3378		
NPV	PV-D		
EC amount in Rs	150628		

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	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	17074.4	48.784	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	8537.2		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	7978.691589		
IIInd Year	7456.721111		
IIIrd Year	6968.898235		
Ivth Year	6512.989004		
Ivth Year	6086.905611		
PV	35004.20555		
NPV	PV-D		
EC amount in Rs	17930		

h2 PL

Amardeep Ranawat

Sr No-10

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	3069.5	8.77	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	1534.75		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	1434.345794		
IIInd Year	1340.510088		
IIIrd Year	1252.813167		
Ivth Year	1170.853427		
Ivth Year	1094.255539		
PV	6292.778015		
NPV	PV-D		
EC amount in Rs	3223		

42 76

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	6290.2	17.972	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	3145.1		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	2939.345794		
IInd Year	2747.052144		
IIIrd Year	2567.338453		
Ivth Year	2399.381731		
Ivth Year	2242.412833		
PV	12895.53096		
NPV	PV-D		
EC amount in Rs	6605		

h2 Ph

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	14030.94	40.0884	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	7015.47		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	6556.514019		
IInd Year	6127.583195		
IIIrd Year	5726.713266		
Ivth Year	5352.068473		
Ivth Year	5001.933153		
PV	28764.81211		
NPV	PV-D		
EC amount in Rs	14734		

12 7/2

Prakash corporation

Sr No-13

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	11576.25	33.075	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	5788.125		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	5409.462617		
IIInd Year	5055.572539		
IIIrd Year	4724.834149		
Ivth Year	4415.732849		
Ivth Year	4126.85313		
PV	23732.45528		
NPV	PV-D		
EC amount in Rs	12156		

12 PL

Maa durga enterprises

Sr No-14

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	4644.85	13.271	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	2322.425		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	2170.490654		
IIInd Year	2028.495939		
IIIrd Year	1895.790597		
Ivth Year	1771.766913		
Ivth Year	1655.856928		
PV	9522.40103		
NPV	PV-D		
EC amount in Rs	4878		

h2 Pl

Bittu S/O Mahaveer singh

Sn No-15

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	298375	852.5	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	149187.5		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	139427.5701		
IIInd Year	130306.1403		
IIIrd Year	121781.4395		
Ivth Year	113814.4294		
Ivth Year	106368.6257		
PV	611698.205		
NPV	PV-D		
EC amount in Rs	313323		

h2

RL

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	21914.55	62.613	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	10957.275		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	10240.44393		
IIInd Year	9570.508341		
IIIrd Year	8944.400319		
Ivth Year	8359.252635		
Ivth Year	7812.38564		
PV	44926.99086		
NPV	PV-D		
EC amount in Rs	23012		

42

12

Bhadri association

Sr No-17

	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	31609.2	90.312	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	15804.6		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	14770.65421		
IIInd Year	13804.34972		
IIIrd Year	12901.26143		
Ivth Year	12057.25367		
Ivth Year	11268.46137		
PV	64801.9804		
NPV	PV-D		
EC amount in Rs	33193		

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	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	39259.85	112.171	350
AVEV	Annual Value of Forgone Ecological Value		
	D*RF (RF is the Risk Factor) taken as 0.5		
	19629.925		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	18345.7243		
IIInd Year	17145.53673		
IIIrd Year	16023.8661		
Ivth Year	14975.5758		
Ivth Year	13995.86523		
PV	80486.56815		
NPV	PV-D		
EC amount in Rs	41227		

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	Market Value of Illegal Mined Material	Excess Quantiy in MT	Market Value
	Quantity of excess extraction * Market Value per MT		
	267678.6	764.796	350
AVEV	Annual Value of Forgone Ecological Value D*RF (RF is the Risk Factor) taken as 0.5		
	133839.3		
PV	Present Value for Foregone Ecological Value at 7% discount rate and over 05 years		
Ist Year	125083.4579		
IIInd Year	116900.428		
IIIrd Year	109252.7364		
Ivth Year	102105.3612		
Ivth Year	95425.57117		
PV	548767.5547		
NPV	PV-D		
EC amount in Rs	281089		

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